

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

Civil Appeal No(s). 1581/2018

M/S APL APOLLO TUBES LTD. THR. GENERAL MANAGER TAXATIONAppellant(s)

VERSUS

DEPUTY COMMISSIONER COMMERCIAL TAX & ANR.

Respondent(s)

Date : 20-09-2018 This appeal was called on for hearing today.

For Appellant(s) Mr.R.S.Sharma,Adv.
Mr. Deepak Goel, AOR

For Respondent(s) Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld.counsel for the appellant has already filed the affidavit of valuation and requisite court fee.

Ld.counsel for the parties have not filed any statement of case within the prescribed period. Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

MANOJ JAIN
Registrar

SB